NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/41/2016

NAME OF THE PETITIONER(S)

: T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S)

: T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(où vi

(1) P. Sankardarayon Counses Nor Sor. Advo Cate 2nt Petitioner Nor Cibri Vishnu Sai Vihani

ORDER

Counsel for both the parties present. They prayed for time. At request, time is enlarged for arguments. Put up on 03.08.2017 at 10.30 A.M.

J-vijagerde

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)